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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 146/BB/ 2017	-	For objection	Rule-7 of IB	Aeromech Technologies Pvt. Ltd. Vs Indian Overseas Bank

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	proxy counsel CO. ASHOK KUMAR 6-2	Petitioner.	6-2
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2.	Achitupa kumar H. P.	Respondent.	AS
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ORDER

Matter is listed today for filing objections. Proxy Counsel for Petitioner is present. Counsel for Respondent is also present. Again he requested time to file objections. List it for filing objections and also for compliance on 05.02.2018.

Member (T)

Member (J)